

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Intec Capital Ltd.
Vs
Rajeswari Infrastructure Ltd.

MAIN PETITION NUMBER : CP(IB)/133(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/785(CHE)2024

ORDER

Present: None for the Applicant.

None for the Respondent.

This application has been filed under Section 19(2) of IBC, 2016 seeking information from the Respondent as stated in para-5 of the application.

Let notice be served on the Respondent and Affidavit of Service be filed.

List the matter for hearing on **29.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs